

GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM AND NATURAL GAS
RAJYA SABHA
QUESTION NO 02.03.2010
ANSWERED ON
GUJARAT MOTOR VEHICLES USE OF FUEL REGULATION BILL .

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SHRI VIJAYKUMAR RUPANI

Will the Minister of COAL HEALTH AND FAMILY WELFARE INFORMATION AND BROADCASTING PETROLEUM AND NATURAL GAS be pleased to state :-

- (a) whether it is a fact that the State Government of Gujarat has submitted the Gujarat Motor Vehicles (Use of Fuel) Regulation Bill to the Central Government for approval in February, 2005;
- (b) if so, whether the Central Government has still not approved it even though the Bill aims to reduce vehicular pollution through the use of cleaner fuel like CNG; if so, the reasons therefor;
- (c) by when the Central Government will approve the said environment friendly legislation; and
- (d) what is the response of the Central Government on the State Government's letter dated 16th September, 2009 seeking same clarification in the matter?

ANSWER

MINISTER OF PETROLEUM & NATURAL GAS

(SHRI MURLI DEORA)

(a) to (c): The Gujarat Motor Vehicles (Use of Fuel) Regulation Bill, 2005, for seeking the approval of the Government of India before its introduction in the State Legislature, was received by the Ministry of Home Affairs (MHA) on 17th Feb 2005. In the Gujarat Motor Vehicles (Use of Fuel) Regulation Bill, 2005 there are policy issues, which need to be sorted out in consultation with other Departments/ Ministry.

The Ministry of Home Affairs has returned the Gujarat Motor Vehicles Regulation Bill to the Principal Secretary to Government, Energy & Petrochemicals Department, Government of Gujarat as there is no Constitutional requirement for seeking prior approval of the Central Government before induction of a Bill in a State Legislature and if it is reserved by the Hon'ble Governor of the State for consideration of the President after its passage in the State Legislature, the same may be sent to the Ministry of Home Affairs.

(d): The State Government's letter dated 16th September 2009 which was received by the Ministry of Home Affairs is under examination with them.